

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Anandtex International Private Limited Date of Commencement of Liquidation: 06-12-2019; List of Stakeholders as on Date: 19-02-2020; Name of IP: Hitesh Goel; Last 5 digit of registration number: 12224

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1762476031	1	1762066201		409830		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	118810945	1	105564304			13246641	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	166776223	15	164358985		1595872	821366	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		17	2048063199	17	2031989490	0	2005702	14068007	